85

operated as one technical unit by one person alone or with others without regard to title, legal form, size or location. The size class distribution and the area operated were compiled in terms of hectars and not acres. The data about the area irrigated

and not the area for which irrigation facilities were available, were collected.

to Questions

The information as available from the All India Report on Agricultural Census 1970-71 is given below: —

ize Class		Equivalent size class	No of operational holdings	Irrigated area
Hectares)	(Acres)		(*000)	('ooo ha )
Below o 5 .		Below 1.24	23178	1750
0.2-1.0 .		1.24-2.47	12504	2637
1.0-5.0		2.47-4.94	13432	4728
2.0-3.0		4.94-7.41	6722	3705
3.0-4.0		7.41-9.88	3959	2875
		Total .	59795	15695

## Grants to Various Autonomous Bodies by the Ministry of Health and Family Welfare

1490. SHRI R. R. MORARKA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government propose to lay a statement on the Table of the House showing the grants made to various autonomous bodies together with the amount sanctioned to each during the Fourth Five Year Plan period and also during the three years of the Fifth Five Year Plan period; and
- (b) what is the purpose of making these grants to these bodies ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) No, Sir.

(b) The grants are given for research, construction of buildings, purchase of equipment and for meeting maintenance expenditures of the institutions concerned as also for promoting health and Family Welfare Programme.

## Cost of Medical Educarion in India

- 1491. SHRI SURENDRA MOHANTY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government have undertaken any study of the cost of medical education in India;
- (b) if so, whether the study has been completed and Government propose to lay a copy of the report of the study on the Table of the House;
- (c) what is the *per capita* cost worked out in respect of a Government medical college, a Government aided medical college and a private medical college; and
- (d) if the answer to part (b) above be in the negative, by when the study is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY

WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) and (b) A preliminary study was conducted by the Central Bureau of Health Intelligence of the Government of India in June, 1977 and March /April, 1978 in respect of the Medical College, Simla, and the Jawaharlal Institute of Postgraduate Medical Education and Research, Pondicherry, respectively.

- (c) According to this study, cost works out to Rs. 92,000/-Rs. i,35<sub>5</sub> 000/- at Simla and Pondi cherry respectively based on the expenditure incurred by the Colleges in 1975-76. No study was conducted respect of Government, aided colleges medical and private medical colleges.
  - (d) Does not arise.

## Mausoleum for the Late President Shri Fakhruddin AH Ahmed

1492. SHRI SYED ABDUL MALIK: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

- (a) what progress has so far been made in the construction 0 fa mausoleum on the \*rave of late President Fakhruddin Ali Ahmed;
- (b) whether any architectural design therefor has been approved, if so, what is the name of the architect whose design has been approved;
- (c) if the answer to part (b) above be in the negative, whether Government propose to call for more designs; and
- (d) when the constructin work on the mausoleum is likely to start and what is the estimated expenditure on it?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c)

- Shri H. Rehman, a Consulting Architect has been appointed to prepare the design of the 'Mazar' of the late President Shi\*i Fakhruddin Ali Ahmed. Prelimi-minary drawings of the 'Mazar' has been received and accepted. Detailed drawings of the design are awaited. There is no proposal to construct a mausoleum or to invite any other' designs.
- (d) A railing around the 'Mazar' has been provided. The founda-' tion work is likely to start shortly. Some specifications are still under finalisation.

## Financing of LIG/MIG Schemes of the New Okhla Industrial Development Authority by HUDCO

1493. SHRI ROBIN KAKOTI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

- (a) what is the amount earmar ked by the HUDCO for financing the LIG/MIG Housing Schemes of the New Okhla Industrial Develop-ment Authority, Delhi;
- (b) whether it is a fact that the Central Government have opposed the rules governing the NOIDA housing schemes;
- (c) what is the number of applications received under each category and what is the number of houses proposed to be constructed under these schemes; and
- (d) whether it is a fact that the earnest money, registration *fses* and possession money amounting *to*

Rs. 4100/- has not been included j in the cost of a housing unit; if so, I what are the reasons therefor and